

**COURT-I**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 132 of 2012 & IA Nos. 247 & 248 of 2012**  
**Appeal No. 133 of 2012 & IA Nos. 249 & 250 of 2012**

**Dated : 11<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 132 of 2012 & IA Nos. 247 & 248 of 2012**

**M/s Junagadh Power Projects Pvt. Ltd. .... Appellant(s)**  
**Versus**  
**Gujarat Urja Vikas Nigam Ltd. & Ors. .... Respondent(s)**

**Appeal No. 133 of 2012 & IA Nos. 249 & 250 of 2012**

**M/s Amreli Power Projects Ltd. .... Appellant(s)**  
**Versus**  
**Gujarat Urja Vikas Nigam Ltd. & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Shikha Ohri**  
**Counsel for the Respondent(s) : Mr. M.G. Ramachandran**  
**Ms. Swapna Seshadri**

**ORDER**

Mr. M.G. Ramachandran, Learned Counsel for the Respondents has finished his arguments.

Post the matter for making rejoinder submissions on **01.11.2013 at 2.30 p.m..**

**(V.J. Talwar)**  
**Technical Member**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

mk/vt